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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/75/2016

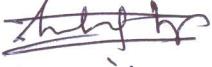
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others

UNDER SECTION : 397/398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) ~~Thriyambale Kannan~~ Counsel for Petitioner
Thriyambale Kannan
Senior Counsel R Murari 

2) KARTHIK RAM MOHAM. Counsel for R2 - R6
for S. RAMA SUBRAMANIAM Karthik Ram
& ASSOCIATES.
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ORDER

Shri Thriyambak Kannan, counsel for petitioner present. Shri Karthik Ram Mohan, counsel for R2 to R6 present and reported ready for submitting arguments. Counsel for petitioner prayed time for submitting arguments. At request time is enlarged. Put up on 28.02.2017 at 10.30. A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)